view of compelling domestic circumstances; and

(e) the steps proposed to be taken to alleviate their grievances?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Punjab & Sind Bank has reported that subject to administrative and business requirements of the bank, managcrs/enior managers are rotated keeping in view, *inter alia*— their suitability at a particular branch/ office, nature and potential of business and capacity of the officer concerned as assessed to handle such business. The bank has further reported that keeping in view the above, managers'senior managers are normally rotated from one branch to the other within a period of three to five years.

(b) and (c) The bank has reported that three officers have been transferred from Zonal Office, Dehradun to other zones for reasons such as recommendations of Vigilance Department, completion of tenure and performance not being upto the mark.

(d) and (e) Request from one of the officers from Dehradun Zone was received and examined by the bank but was declined due to administrative exigencies.

Amount mobilised by Commercial Banks in Orissa

4305. SHRI NARENDRA PRADHAN: Will the Minister of FI NANCE be pleased to state:

(a) the amount mobilised by the com mercial banks as deposits during the years 1995-96 and 1996-97 in Orissa, and

(b) the credit given in the State in different sectors?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) UCO Bank the Convenor Bank for State Level Banker's Committee for Orissa, has reported that the amount mobilised by the commercial banks as deposits during the yers 1995-96 and 1996-97 in Orissa is as under:—

Year	(Rs. in crores)
1995-96	5594.46
1996-97	5733.79
(as on 31.12.96)	

(b) The credit given in the State in different sectors as furnished by UCO Bank is as under:— 1995-96 (Rs. in crores) Total Advances 2930.78 Advances under Priorioty Sector 1503.30 Direct Finance to Agriculture 589.91 Advances to Weaker Sections 840.71 Advances to DRI 38,35 1996-97 (upto 31.12.96) Total Advances 29340.41 Advances under Priority Sector 1563.89 Direct Finance to Agriculture 571.91 Advances to Weaker Sections 927.88 Advances to DRI 29.97

Cases of reward to informers pending with Income Tax Department

4306. SHRI NARENDRA PRADHAN: Will the Minister of FI-NANCE be pleased to state:

(a) whether it is fact that final rewards to informers leading to rrids and consequent realisation of additional taxes are pending decision with IT. Department for several years;

(b) the number of cases pending where final reward has not been paid to informers, even after expiry of five years from the date of search; and

(c) the rules regarding time limit for payment of above reward to informers and what action Government contemplate for speedier disbursement of such rewards?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Yes Sir, there are some cases of final rewards which are pending with I.T. Department for scveial years.